

in this regard but till date no need has been paid to it. At least 15 thousands labourers are working there and they are going to be jobless as a result thereof.

55 percent people out of those who work on kerosene and coal, fall victim to the deadly disease T.B. My submission to the Government through you is that a gas pipeline should be laid from Oraiya Agra connecting Tuglakabad and Firozabad. This would not only help in promoting industries in the area but also save the labourers from falling victims to the deadly disease of T.B.

(Interruptions)

SHRI RAJENDRA AGNIHOTRI (Jhansi): Mr. Speaker Sir, I would like to draw the attention of the Hon. Minister of Agriculture through you towards the irregularities in procurement of wheat as the farmers are being cheated in the name of providing remunerative price to them for their produce.

MR. SPEAKER: The hon. Minister of Agriculture would give the statement on it.

SHRI RAJENDRA AGNIHOTRI: The farmers are being cheated they are cheated by brokers and middlemen.

DR. LAXMINARAYAN PANDEYA (Mandsaur): Sir, molasses is a major ingredient of the animal fodder. The day, the molasses was decontrolled, its price shot up from foreign countries is unable to produce milk since the animal fodder is not available.

MR. SPEAKER: Is it related to milk products or animal fodder.

DR. LAXMINARAYANA PANDEYA: Arrangements should be made for the availability of molasses so that they can get

animal fodder. The Prices have shot up due to decontrol and export, therefore the import of molasses should be balanced.

12.31 hrs.

PAPERS LAID ON THE TABLE

Notification Under Essential Commodities Act, 1995.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI AJIT PANJA): I beg to lay on the Table a copy of the Notification No. S.O. 635 (E) (Hindi and English versions) published in Gazette of India dated the 25th August, 1993 making certain amendments to the Notification No. S.O 2464 dated the 24th July, 1967 under sub-section (6) of section 3 of the Essential Commodities Act, 1995 together with a corrigendum thereto (in Hindi version only) published in Notification No. S.O. 901 (E) dated the 25th November, 1993. [placed in library see No. LT 5841/ 94.]

Annual report and review on the working of repatriates co-operative Finance and Development Bank Limited, Madras, for 1992-93 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M SAYEED): Sir , I beg to lay:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Repatriates Co-operative Finance and Development Bank Limited, Madras, for the year 1992-93, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Repatriates Co-operative Finance and Development Bank Limited, Madras, for the year 1992-93.
- (2) Statement (Hindi and English versions) showing for delay in laying the papers mentioned at (1) above. [placed in Library, see LT - 5842 / 94].

Notification under Prevention of food Adulteration Act 1954 and Annul Accounts of act National Institute of Ayurveda, Jaipur, for 1991-92, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAM SINGH GHATOWAR):
I beg to lay:

- (1) A copy the prevention of Food Adulteration (Third Amendment) Rules, 1991 (Hindi and English Versions) published in Notification No. G. S. R. 124(E) in Gazette of India dated the 5th March, 1991 under sub-section (2) of section 23 of the Prevention of the Food Adulteration Act. 1954 together with a corrigendum theretopublished in Notification No. G. S. R. 255(E) in Gazette of India dated the 3rd May, 1991.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.[placed in Jaipur, see No LT, 5843/94]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 1991-92.
- (ii) A copy of the Annul Accounts (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 1991-92, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Ayurveda, Jaipur, for the year 1991-92.
- (4) Statement (Hindi and English versions) showing reason for delay in laying the papers mentioned at (3) above.
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Chittaranjan National Cancer Institute, Calcutta, for the year 1991-93.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Chittaranjan National Cancer Institute, Calcutta, for the year 1992-93, together with Audit Report thereon.
- (iii) A copy of Review (Hindi and English version) by the Government on the working of the Chittaranjan National Cancer Institute, Calcutta, for the year 1992-93.

[Shri Singh Ghatowar]

- (6) Statement (Hindi and English versions) showing reason for delay in laying the papers mentioned at (5) above.[placed in library. see No LT 5845/94]
- (7) (i) A copy of Annual Report (Hindi and English version) of the Central Council of Homeopathy, New Delhi, for the year 1992-93, along with Audited Accounts.
- (ii) A copy of Review (Hindi and English version) by the Government on the working of the Central Council of Homeopathy, New Delhi, for the year 1992-93.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.[Placed in library see NO LT 5846/94]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the International Institute of Population Sciences, Bombay, for the year 1992-93, along with Audited Accounts.
- (ii) A copy of Review (Hindi and English version) by the Government on the working of the International Institute for Population Sciences, Bombay, for the year 1992-93.
- (10) Statement (Hindi and English

versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in library see No LT 5847/94]

12.31hrs

COMMITTEE ON PETITIONS
Thirteenth Report

[English]

SHRI P. G. NARAYANAN (GOBICHETTIPALAYAM): I beg to present the thirteenth Report (Hindi and English versions) of the on Committee on Petitions.

STATMENT BY MINISTER

12.32 hrs.

[English]

PRICE POLICY FOR RAW JUTE
FOR 1994-95 SEASON

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): The Government of India has fixed the minimum Support Price (MSF) for TD-5 grade of raw jute in Assam for 1994-95 season at Rs. 470 per quintal. This marks an increase of Rs. 20 per quintal over the price fixed for the 1993-94 season. The corresponding Minimum Support Prices of other varieties and grades of raw jute shall be fixed by the Jute Commissioner of India, Ministry of Textiles, in the light of the normal market price differentials.

The Jute Corporation of India (JCI) will undertake price support operations in raw jute as and when required. Adequate funds